

Removal of Illegal encroachments on Port Trust Land

†1547. SHRI BALAVANT *alias* BAL APTE:

SHRI ANIL MADHAV DAVE:

Will the Minister of SHIPPING be pleased to state:

- (a) whether large tracts land of major ports of the country are still under encroachment;
- (b) if so, the details thereof;
- (c) the action taken by the Central Government and the concerned port trusts to remove the illegal encroachment; and
- (d) the action proposed to be taken by Government against the culprits?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN) : (a) and (b) Port-wise details of encroachment of land at major ports is given in Statement (See below).

(c) and (d) Action for removal of encroachment is taken depending on the nature of encroachments. Encroachments are often removed through raid and removal operation with police assistance. The matter is also taken up with the District Civil Administration for removal of such unauthorized structure/encroachment on Port Land. Steps are also taken for removal of encroachers from the port land as per provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

Statement

Port-wise details of Encroachment of land at major ports

Port	Details of encroachment
1	2
Kolkata	<p>1. Road burms of Taratala Road, Dock Eastern Boundary Road, Transport Depot Road and Garagacha Road by the unauthorized squatters.</p> <p>2. Some Hutments and squatters settlements in the old Chetla Station Yard.</p> <p>3. Some scattered encroachment at Old Moyapur in South 24 Paragana.</p> <p>At Haldia Dock Complex, there are about 1300 Nos. of unauthorized structures constructed on KoPT land covering an area of about 100 acres of land.</p>

1	2
Paradip	There are 5156 Nos of hutments on 23.50 acres of port land.
Chennai	There are Encroachment by <ul style="list-style-type: none"> - Anna Indira Gandhi Nagar Residents Welfare Association - Residential House constructed by Shri Thamodhiran - Amman Temple - Encroachment by the Tirusoolam Villagers
Jawaharlal Nehru	The level of encroachment is very small with small Hutments, temporary sheds etc.
Mumbai	There are encroachment in slum dwellers in 25 pockets on MbPT land where about 14,365 Hutments have come up over the years. The areas under slum admeasure around 7.46 hectares
Cochin	There are no serious cases of encroachment of land belonging to Cochin Port. Minor instances of encroachment of back water area has been reported from time to time.
Mormugao	There are a few instances of encroachment on Port Trust land at 6 places totaling 1.92 acres.
Ennore	Only an extent of land measuring 1.56 HA of land is under encroachment.
Kandla	There are 113 numbers of encroachments in various sectors of Gandhidham Township Land
Tuticorin, New Mangalore, Visakhapatnam, Port Blair	Nil

Development of Inland waterways in the country

1548. SHRI NAND KUMAR SAI : Will the Minister of SHIPPING be pleased to state:

(a) whether Government has any proposal for the development of inland waterways in the country;

(b) if so, the details thereof, State-wise;